

(b) if so, the details of subscriptions/fees/advertisements paid to the websites/portals and consultants, so far;

(c) whether PGCIL has also procured documents from these tainted advisers/consultants; and

(d) if so, the details thereof and the action taking against officers of PGCIL for extending financial help to tainted consultants/portals etc.?

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Power Grid Corporation of India Limited (PGCIL) does not have the details of website/consulting firms being probed by Crime Branch of Delhi Police in leakage of documents case. As a matter of policy, PGCIL only releases advertisements from time to time to reputed agencies including the websites/consulting firms/portals, depending on the publicity requirement/benefit for corporate image building of the Company.

(b) to (d) Do not arise.

Proposal for gateway to ASEAN countries

2037. SHRI DIGVIJAYA SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state whether the Ministry has received a proposal from FICCI on 27th November, 2014 for Gateway to ASEAN countries and if so, the progress made, so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): No, Sir.

Repair of NH^s in Uttar Pradesh

†2038. SHRIMATI KANAK LATA SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of action taken by the Ministry on the proposal/request of the Uttar Pradesh Government for repair and construction of National Highway numbers 24B, 232, 91, 87 and 24 along with Varanasi-Ghajipur-Gorakhpur NH-29, in view of their dilapidated condition;

(b) whether this work has been delayed;

(c) if so, whether the cost of these works is likely to increase; and

(d) if so, the details thereof?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) The proposals for construction of NHs 24B, 232, 91, 87, 24 and Varanasi-Ghazipur-Gorakhpur section of NH-29 are in various stages of progress on different modes of implementation. Maintenance is a continuous process and is carried out subject to availability of funds.

- (b) There is delay in one of works of NH-24B under BOT mode.
- (c) No, Sir.
- (d) Do not arise.

Option for eye donation by licence seekers

2039. SHRI AVINASH RAI KHANNA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the procedure laid down to get the Driving Licence for various types of vehicles in the country;
- (b) the names of the States where an applicant for driving licence has to opt for eye donation in the prescribed form;
- (c) whether to promote 'eye donation', Government proposes to direct the State Governments and UTs to get the option of driving licence seeker in the application form; and
- (d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Detailed procedure for issue of driving license has been laid down in Chapter II of Central Motor Vehicles Rules, 1989.

(b) to (d) As per record available, no State has prescribed the form for applying for driving licence where the applicant has to opt for eye donation. The forms for driving licence and the form of application for licence to drive a motor vehicle are prescribed under Central Motor Vehicles Rules, 1989 which is applicable throughout the country. The Government will direct the State Governments and Union Territory Administrations to get the option of organ donation in the application form for driving licence when a decision is taken in this regard.

Metrino project

2040. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government plans to encourage "Metrino" project on busy highways to decongest traffic;